

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:483

ANSWERED ON:30.04.2013

SUPPLY OF COAL

Kumar Shri Shailendra;Singh Shri Jagada Nand

Will the Minister of COAL be pleased to state:

- (a) whether discrepancies have been found in the total quantum of coal produced in the coal mines and the figures of actual production reported;
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) whether complaints of supply of inferior quality/sub-standard coal, high cost of transportation, irregular supply etc., have been received from power companies/thermal power plants and other consuming units in the country including in backward areas;
- (d) if so, the details including the nature of such complaints, company-wise; and
- (e) the action plan contemplated/being taken to address these issue?

Answer

MINISTER OF COAL IN THE MINISTRY OF COAL(SHRI SRIPRAKASH JAISWAL)

(a) to (e): A statement is laid on the table of the House.

STATEMENT AS MENTIONED IN ANSWER TO LOK SABHA STARRED QUESTION No. 483 FOR ANSWER ON 30.04.2013 ASKED BY SHRI JAGADANAND SINGH AND SHRI SHAILENDRA KUMAR MPs REGARDING SUPPLY OF COAL.

(a) & (b): As per the information furnished by CIL total production at the end of the month is reconciled with measurement of coal stock done by colliery surveyors which is followed by annual reconciliation by the CIL inventory measurement team. The details of the names of the mines where more than 5 per cent stock shortage was detected by the Annual Coal Stock Measurement team engaged by the CIL during the last three years is given below:-

2009-10	ECL Name of Mine	Book Stock (Te)	Measured Stock (Te)	Shortage (Te)	% Shortage
	West Kenda	36509	28139	8370	22.9
	Chora 10 Pit	74442	1295	6147	82.6
	Chora 7&9 Pit	4999	2040	2959	59.2
	Ghusick	8409	3834	4475	53.2

2010-11 ECL NewKenda 34572 11316 23256 67.3

2011-12 Nil

2012-13 WCL Shivpuri 53380 3577.455 17602.885 32.98

The SCCL has stated that there is no difference in the total quantum of coal produced and production reported.

(c) and (d): CIL and its subsidiary companies have stated that they receive complaints from power companies/thermal power plants and other consuming units including ones in backward areas regarding oversized coal and coal mixed with stone/boulders. While subsidiary coal companies put in efforts to segregate / remove foreign bodies present in coal, it cannot however be ruled out due to unique geo mining conditions / factors present. As coal is heterogeneous some extraneous material may get in with raw coal supplied

for which provision for stone compensation is kept in the FSA. The complaints were mostly about oversized coal, extraneous material, lumpy coal stones or coal of inferior quality. The number of complaints received by subsidiaries of CIL is given in the following table.

COMPANY WISE YEAR WISE DETAILS OF COMPLAINTS. (DESPATCH FIGS. IN MILLION TONNE)

CO. NUMBER OF COMPLAINTS YEAR WISE

	2010-11	2011-12	2012-13
NO. OF COMPL.	NO. OF COMPL.	NO. OF COMPL.	

NCL	55	67	73
WCL	115	65	138
SECL	60	45	42
ECL	70	40	38
BCCL	12	14	18
MCL	3	4	17
CCL	202	190	204
NEC	NIL	NIL	NIL

As regards the procedure followed in case of dispute, between CIL subsidiary and the power utility, as per provision in the FSA, the referee sample is sent to an independent laboratory mutually agreed between the two parties. The results of the referee sample are then final and binding.

As regards transportation, sale of coal is made "Free on rail/road" (FOR) colliery basis. Therefore, transportation charges ex-colliery sidings are borne by consumers and as such no complaint has been received by CIL in this regard. Coal companies indent wagons on behalf of consumers as per agreed dispatch schedule. However, mismatch between indent and wagon supply sometimes results in irregular supply of rakes to power stations. Even so, the overall materialization to the power sector from CIL has been more than 90 % in the previous three years and the total dispatch from CIL in 2012-13 has been 99 % of the target in 2012-13.

An inter-ministerial Sub-Group at Ministry of Coal, monitors coal movement to the power stations and addresses the issue of irregular supply in association with Indian Railways. The Sub-group takes contingency decisions for prioritizing movement of coal to power stations with critical coal stocks, wherever necessary, to avert crisis

e) To improve the quality of coal CIL and in its subsidiary coal cos. are taking the following steps for supply of quality and sized coal to power houses.

- i) Selective mining of bands of > 1 meter thickness.
- ii) Large scale introduction of Surface Miner.
- iii) Appropriate positioning of OB and coal benches to avoid contamination
- iv) Scrapping/cleaning of coal benches before blasting.
- v) Installation of metal detectors/magnetic separators over running conveyors before loading.
- vi) All the major projects having high capacity coal handling plants to dispatch sized and uniform quality of coal to suit the requirement of the consumers.
- vii) Establishment of well equipped laboratories at all the projects for regular quality assessment.
- viii) Arrangement for joint sampling with consumers, based on which consumers are provided with the facility of adjustment of payment against coal value.
- ix) Arrangement for awareness programmes / imparting training to the personnel involved in production of coal regarding importance of coal quality and need to improve and maintain the same during mining operations.
- x) Shale picking, if any, at mine face, stocks, sidings and from the wagons.
- xi) Beneficiation of non-coking coal in washeries have been planned for "Build Operate & Maintain" (BOM) basis in addition to the existing capacity of non-coking coal.

The Ministry of Coal has instructed the CIL to install electronic weighment, GPS facility, CHPs for sizing and crushing of coal and go in for third party sampling and expedite the setting of washeries in a time bound manner to address the foregoing issues.